

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO: 5289**  
TO BE ANSWERED ON 04.04.2022

**Environment Clearance to Rayalseema Lift Irrigation Scheme**

5289. SHRIMATI GODDETI MADHAVI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) Whether the Government received a letter from Hon'ble CM of Andhra Pradesh requesting for Environmental Clearance for Rayalseema Lift Irrigation Scheme;
- (b) If so, the details thereof including the Government's response thereto; and
- (c) Whether the Government has expedited the process for issuing Environmental Clearance for proposed Rayalseema Lift Scheme, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (c) Ministry of Environment, Forest and Climate Change has received letters from Hon'ble CM of Andhra Pradesh vide its letter no.01/CM-Addl.Secy/2021 dated 7<sup>th</sup> January, 2021, letter no.36/CM-Addl.Secy/2021 dated 10<sup>th</sup> June, 2021 and letter no.44/CM-Addl.Secy/2021 dated 5<sup>th</sup> July, 2021, the same were responded by the Ministry vide its letter no.J-11013/33/2020-IA-I(R) dated 11<sup>th</sup> February, 2021 and letter no. Z-11012/06/2021-IA.I (R) dated 14<sup>th</sup> October, 2021 providing suitable advise/information regarding the Environmental Clearance for Rayalaseema Lift Irrigation Scheme in Andhra Pradesh.

Rayalaseema Project Authorities submitted the proposal for seeking amendment in existing Environment Clearance, under the provisions of the Environment Impact Assessment (EIA) Notification, 2006, as amended. The proposal has been considered by the Expert Appraisal Committee (EAC), constituted by the Ministry for considering the River Valley & Hydro-Electric projects for grant of Environmental Clearance (EC) under the provisions of the EIA Notification, 2006, in its meeting held on 16<sup>th</sup>-17<sup>th</sup> June, 2021 and 7<sup>th</sup> July, 2021 subsequently. After detailed deliberations, EAC sought the following information from the project proponent for further consideration of the proposal:

- i. A holistic report on water availability in the river, with the existing and future schemes including hydro power projects, should be provided as envisaged in the approved Master Plan for River Developments.
- ii. A study showing the pre and post project temporal simulations of drawl of water from the reservoir.

- iii. Detailed status of other similar water lifting projects in the region/ neighbouring States along with status of environmental clearance in respect of such projects.
- iv. The locations of any Wildlife Sanctuary, Reserved Forest Area and other ecological habitats likely to be affected by the reduced levels in the reservoir post construction of the project.

The aforementioned information as sought by EAC has not yet been submitted by the Project Proponent till date.

\*\*\*